Name of the corporate debtor: Goyal Energy and Steel Private Limited; Date of commencement of CIRP: 18.10.2024 List of creditors as on: 04.03.2025

List of secured financial creditors belonging to any class of creditors

_	(Amount in ₹) Details of claim received Details of claim admitted													
SI. No	Name of Creditor	Details Date of receipt	of claim received Amount claimed	Amount of claim admitted	Nature of claim	Details of claim admit Amount covered by security interest		Whether related party?	% of voting share in CoC	Amount of continge- nt claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica- tion	Remarks/Details of security interest
1	Punjab National Bank	29.10.2024	1,24,91,55,708.03	1,24,91,55,708.03	Secured	1,24,91,55,708.03	0	No	60.70%	0	0	0	0	Secured Interest: Property of the Corporate Debtor 1. Land and Building, Plant and Machinery situated at unit No. 1 - Tatibandh, Vir Sawarkar Nagar, Ward No. 1, Raipur-492099. 2. Land and Building, Plant and Machinery situated at unit No. 2- Borjhara, Dharsiwa Tahsil, Raipur, Chhattisgarth. 3. Land and Building, Plant and Machinery situated at Jamul, Plot-96/A, Industrial Estate, Fauji Nagar, Bhilai, Raipur, Chhattisgarth-490024 Security interest: Personal property of the suspended directors. 1. Municipal House No. 20/726, Situated at danver Bhamashah ward, Gudiyari Tehsil, Raipur 2. Municipal House No. 7/725, Situated at danveer Bhamashah ward, Gudiyari Tehsil, Raipur 3. Immovable property situated at Muaza vill labhandl, PH No. 113, Khasar No. 246/72, 247/72 & 248/70, Ward No. 28, Maharishi Balmiki Ward, R.N.M, Raipur
2	Union Bank of India	05.11.2024	80,87,46,389.15	80,87,46,389.15	Secured	80,87,46,389.15	0	No	39.30%	0	0	0	0	Secured Interest: Property of the Corporate Debtor 1. Land and Building, Plant and Machinery situated at unit No. 1 — Tatibandh, Vir Sawarkar Nagar, Ward No. 1, Raipur- 492099. 2. Land and Building, Plant and Machinery situated at unit No. 2- Borjhara, Dharsiwa Tahsil, Raipur, Chhattisgarh. 3. Land and Building, Plant and Machinery situated at Jamul, Plot-96/A, Industrial Estate, Fauji Nagar, Bhilai, Raipur, Chhattisgarh- 490024 Security interest: Personal property of the suspended directors. 1. Municipal House No. 20/726, Situated at danver Bhamashah ward, Gudiyari Tehsil, Raipur 2. Municipal House No. 7/725, Situated at danveer Bhamashah ward, Gudiyari Tehsil, Raipur 3. Immovable property situated at Muaza vill labhandl, PH No. 113, Khasar No. 246/72, 247/72 & 248/70, Ward No. 28, Maharishi Balmiki Ward, R.N.M., Raipur
	Total		2,05,79,02,097.18	2,05,79,02,097.18		2,05,79,02,097.18			100.00%					